

Fwd: Illegal Water land fillup at BMC Ward No-02 , Narayanpur, Rajarhat

From : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in> Thu, Mar 14, 2024 04:51 PM
📎 2 attachments

Subject : Fwd: Illegal Water land fillup at BMC Ward No-02 ,
Narayanpur, Rajarhat

To : Judicial Section <ngtjudicial-kolkata@gov.in>

Reply To : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>

From: rajarhattersathe@gmail.com

To: "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>

Sent: Thursday, March 14, 2024 4:38:03 PM

Subject: Illegal Water land fillup at BMC Ward No-02 , Narayanpur, Rajarhat

Respected Sir/madam,

I am writing to bring to your attention a matter of significant concern regarding illegal water land filling activities that have been observed taking place during nighttime hours. These activities are occurring at **Narayanpur, Uttarayan (Cycle factory ground), Ward No-02, Bidhannagar Municipal Corporation, Kolkata-700136, P.S-Narayanpur, P.o-Rajarhat Gopalpur, North 24 PGS, West-Bengal** and it has come to my attention that they are in violation of **The West Bengal Inland Fisheries (Amendment) Act, 2008.**

Every night (now in daylight)some group of People (Antisocial) came at night after 10 pm, and observed the whole work till 5am in the morning, As per current record it is brick hole or danga, no land record whatsoever, if there is water accumulation/aquatic animals it cannot be filled. **As per the above mentioned act if any type of land whereas filled with water & any.**

The consequences of such illegal activities can be severe, including environmental degradation, disruption of natural habitats, and potential risks to public health and safety, we have been residing there for the last three decades and observed Sewage and rain water accumulating in this reservoir throughout the year, there is no alternative. **the total Area of the land approx 2 Acre they have filled almost 50% of the area.**

As a concerned citizen, I urge you to take immediate action to investigate and address this matter effectively . I request that your office or agency conduct a thorough investigation into these illegal activities and take appropriate enforcement actions against those responsible. Furthermore, I urge you to implement measures to prevent such incidents from occurring in the future and to ensure compliance with all relevant laws and regulations. I Have attached a few photographs mentioned below local news channel coverage as evidence.

Local News Link

<https://www.facebook.com/100090438913666/videos/land-encroachment-bidhannagar-municipal-corporation-%E0%A6%8F%E0%A6%B0-%E0%A6%85%E0%A6%A8%E0%A7%8D%E0%A6%A4%E0%A6%B0%E0%A7%8D%E0%A6%97%E0%A6%A4-%E0%A7%A8%E0%A6%A8%E0%A6%82-%E0%A6%93%E0%A6%AF%E0%A6%BC%E0%A6%BE%E0%A6%B0%E0%A7%8D%E0%A6%A1%E0%A7%87-%E0%A6%9A%E0%A6%B2%E0%A6%9B/380292151384822/>

Thank you for your attention to this matter. I trust that you will take the necessary steps to address this issue promptly and effectively.

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RAJA CHATTERJEE
REGISTRAR,
NATIONAL GREEN TRIBUNAL,
EASTERN ZONAL BENCH, KOLKATA.
PHONE No. 033-23240094
EMAIL: registrarngt-kolkata@gov.in



WhatsApp Image 2024-03-14 at 12.24.44 PM.jpeg
166 KB



WhatsApp Image 2024-03-14 at 12.25.05 PM.jpeg
162 KB

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